

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. C.P. (IB)/179(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

**NAME OF THE PARTIES: - Clearwater Capital Partners Singapore  
Fund IV Private Limited  
V/s  
Marvel Sigma Homes Private Limited**

**Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Present: -

Adv. Priyanka Shetty, Adv. Arjun Amin and

Adv. Ranjit Shetty

.... Petitioner/Financial Creditor.

Adv. Amir Arsiwala

.... Respondent/Corporate Debtor.

List this matter on **02.08.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**